

ORISSA HIGH COURT**FILING REPORT AS ON :15/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007444/2020	DILIP BAG VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAJGANPUR /88 /2014 () //
2	BLAPL/0007445/2020	PRAMOD MALLIK @ CHELA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	RAJNAGAR /120 /2020 () //
3	BLAPL/0007446/2020	SUJI @ SUJIT SAMAL VS STATE OF ODISHA	P.R.SINGH VS	BALIMI /133 /2020 () //
4	BLAPL/0007447/2020	SANJOG KUMAR MEHER VS STATE OF ODISHA(VIG.)	BIPLAB MOHANTY VS	KORAPUT VIGILANCE /22 /2020 () //
5	BLAPL/0007448/2020	RATAN MAJHI @ BASKEY VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	GORUMOHISANI /9 /2020 () //
6	BLAPL/0007449/2020	BRAJA BIHARI SADANGI VS STATE OF ODISHA	S.K.MOHANTY VS	JAGANNATHA PRASAD /104 /2020 () //
7	BLAPL/0007450/2020	BABU MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /246 /2019 () //
8	BLAPL/0007451/2020	HARI OM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JEYPORE SADAR /151 /2020 () //
9	BLAPL/0007452/2020	LALU PRASAD JAYSINGH @ BABUA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARAMBA /168 /2020 () //
10	BLAPL/0007453/2020	GANESH @ BISWANATH KARJEE VS STATE OF ODISHA	B.R.TRIPATHY VS	ADVA /63 /2020 () //
11	BLAPL/0007454/2020	ARUN KUMAR TRIPATHY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /243 /2020 () //

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12	BLAPL/0007455/2020	SAYAMBAR @ SWAYAMBAR BEMAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHANDAHANADI /50 /2020 () //
13	BLAPL/0007456/2020	KAMAL LOCHAN KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /25 /2020 () //
14	BLAPL/0007457/2020	SANCHAYA DIGAL @ SANCHAY DIGGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
15	BLAPL/0007458/2020	RAKESH KUMAR JENA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	KENDRAPARA /119 /2020 () //
16	BLAPL/0007459/2020	SESHADEV JAYAPURIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BELPAHAR /179 /2020 () //
17	BLAPL/0007460/2020	PRABHAT PANDA @ PRABHAT KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /127 /2020 () //
18	BLAPL/0007461/2020	SAHADEV BEHERA VS STATE OF ODISHA	B.S.DASPARIDA VS	BONTH /122 /2020 () //
19	BLAPL/0007462/2020	DURYODHAN THATI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BOUDH /48 /2018 () //
20	BLAPL/0007463/2020	BIPIN BIHARI DASH VS STATE OF ODISHA	MAHES DAS VS	NAYAGARH SADAR /39 /2020 () //
21	BLAPL/0007464/2020	RAMA CHARAN BEHERA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	JANKIA P.S. /180 /2020 () //
22	CMP/0000567/2020	MANOJ PRUSTY VS ASWINI KUMAR SAHU	BIBEKANANDA BHUYAN VS	// () //
23	CONTC/0004456/2020	ASHOK KUMAR SUBUDHI	PRASANTA KUMAR NANDA	//

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		VS	VS	0
24	CONTC/0004457/2020	DR. MAKARANDA BEURA ANANTA KUMAR SOREN	ADV	//
		VS	VS	0
25	CONTC/0004458/2020	V.V.YADAV SRIPATI SETHI	ADV	//
		VS	VS	0
26	CONTC/0004459/2020	SUDARSHAN PARIDA UMESH PRASAD DEHURI	ADV	//
		VS	VS	0
27	CONTC/0004460/2020	U.K.CHAKMA DR.SUDHANSU SEKHAR PATNAIK	ADV	//
		VS	VS	0
28	CONTC/0004461/2020	SASWAT MISRA MANOJ KUMAR AGARWALA	ADV	//
		VS	VS	0
29	CONTC/0004462/2020	JITENDRA KUMAR PATTANAİK KSHIROD KUMAR PATI	ADV	//
		VS	VS	0
30	CONTC/0004463/2020	TRILOCHAN MAJHI RINA RANI BISWAL	SAILABALA JENA	//
		VS	VS	0
31	CONTC/0004464/2020	G.MATHI VATHANAN AMBRITA MOHANTA	ADV	//
		VS	VS	0
32	CONTC/0004465/2020	ASWINI KUMAR MISHRA KISHORE KU.DAS	SAMEER KUMAR DAS	//
		VS	VS	0
33	CONTC/0004466/2020	SATYABRATA SAHOO KRUSHNA CHANDRA BEHERA	ADV	//
		VS	VS	0
34	CONTC/0004467/2020	SATYABRATA SAHOO JAGANNATH MOHANTA	ADV	//
		VS	VS	0

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		ASWINI KUMAR MISHRA		//
35	CONTC/0004468/2020	RABINDRA KUMAR KHATUA	ADV	//
		VS	VS	()
		SATYABRATA SAHOO		//
36	CONTC/0004469/2020	RANJAN KUMAR SAHU	ADV	//
		VS	VS	()
		SUDHANSHU SEKHAR MISHRA		//
37	CONTC/0004470/2020	RADHESHYAM SEN	ADV	//
		VS	VS	()
		BIJAYA KUMAR DASH		//
38	CONTC/0004471/2020	SHREE EQUIPMENTS AND ENGINEERS	ADV	//
		VS	VS	()
		GAYATREE SOREN		//
39	CONTC/0004472/2020	KANHU CH.MOHANTY	PRASHANTA KUAMR NAYAK	//
		VS	VS	()
		SIDHARTH SANKAR SWAIN		//
40	CONTC/0004473/2020	M/S. MAA SARALA MPCS LTD	ADV	//
		VS	VS	()
		AJAYA KUMAR SENAPATI		//
41	CRLA/0000530/2020	ACHARYA MADHUDYATANANDA AABADHU	DEBASIS TRIPATHY	CHAULIAGANJA /84 /2010
		VS	VS	()
		SUBASH CHANDRA PANDA		//
42	CRLA/0000531/2020	NARAN @ NARAYAN BARIK	MANAS CHAND	RAJKANIKA /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
43	CRLMC/0001480/2020	MAHESH AGARWAL@MAHESH KUMAR AGARWAL	SIDHARTH RAY	//0
		VS	VS	()
		STATE OF ODISHA		//
44	CRLMC/0001481/2020	SOUMYA RANJAN MOHAPATRA@CHINTU	GYANALOKA MOHANTY	TIRTOL /40 /2016
		VS	VS	()
		STATE OF ODISHA		//
45	CRLMC/0001482/2020	PRAVATI DALEI	UMESH CHANDRA MOHANTY	MAHILA PS SAMBALPUR /52 /2020
		VS	VS	()
		STATE OF ODISHA		//

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46	CRLMC/0001483/2020	AMIT@BIHARI PRASAD MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /78 /2016 () //
47	CRLMC/0001484/2020	MOHINI PRADHAN VS STATE OF ODISHA	DHIRENDA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /216 /2020 () //
48	CRLMC/0001485/2020	AJIT KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BERHAMPUR TOWN /61 /2017 () //
49	CRLMP/0001254/2020	SATYABRATA MAITI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	/ /0 () //
50	CRLMP/0001255/2020	LILIBALA BEHERA @LILI BEHERA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	MARSHAGHAI /221 /2020 () //
51	CRLMP/0001256/2020	HARI KUMAR P.B. KURUP VS THE SUPERINTENDENT OF POLICE,KORAPUT	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
52	CRLMP/0001257/2020	PRAVATI MANJARI MOHANTY VS STATE OF ODISHA	L.N.RAYATSINGH VS	/ /0 () //
53	CRLMP/0001258/2020	SATYABHAMA DHALA VS THE STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	BRAJARAJNAGAR /262 /2019 () //
54	CRLREV/0000409/2020	RAMESH BHUYAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ULLUNDA /24 /2020 () //
55	CRLREV/0000410/2020	RAMESH BHUYAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ULLUNDA /24 /2020 () //
56	CRLREV/0000411/2020	BEDABYAS BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //
57	CRLREV/0000412/2020	M/S CAPITAL FOOD PRODUCTS	SOUMYA MISHRA	/ /0

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		VS	VS	()
		M/S KANHAR KITCHEN EQUIPMENT AND SERVICE		//
58	GCRLA/0000001/2020	STATE OF ODISHA	ADDL.STANDING COUNSEL	RAGHUNATHPALI /168 /2011
		VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		GYANENDRA KHUNTIA@SUGYANI@RAJKUMAR	M.R.AKSAYA KU. SAHOO, A.K.PARIDA, D.K.MOHAPATRA	SR/0000047/2012
59	TRP(C)/0000168/2020	SANDHYARANI GIRI@BHARATI	AMIT PRASAD BOSE	//
		VS	VS	()
		HAREKRUSHNA BHARATI		//
60	TRP(C)/0000169/2020	ARUNDHATI MOHATNY	DEBASIS TRIPATHY	//
		VS	VS	()
		SARTHAK PATTNAIK		//
61	WA/0000610/2020	SURESH CHANDRA SAHU	ASHUTOSH MOHANTA	//
		VS	VS	()
		STATE OF ODISHA		//
62	WA/0000611/2020	STATE OF ODISHA	SR.STANDING COUNSEL(S AND ME)	//
		VS	VS	()
		BRUNDABANA BEHERA		//
63	WP(C)/0027846/2020	BISWAJIT BARIK	RAMA KRISHNA BISOI	//
		VS	VS	()
		STATE OF ODISHA		//
64	WP(C)/0027847/2020	PRASANTA KUMAR LENKA	K.P.MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
65	WP(C)/0027848/2020	FAKIR MOHAN MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
66	WP(C)/0027849/2020	RAMESH CH.PARIDA	K.C.SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
67	WP(C)/0027850/2020	RAMAKANTA PADHI	K.C.SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
68	WP(C)/0027851/2020	MURALI RANA	JUGALA KISHORE PANDA	//
		VS	VS	()

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69	WP(C)/0027852/2020	STATE OF ODISHA SUBRATA KUMAR MOHAPATRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
70	WP(C)/0027853/2020	STATE OF ODISHA HARIPRIYA PATEL VS	ANUP KUMAR PATTNAIK VS	// // 0
71	WP(C)/0027854/2020	STATE OF ODISHA SAROJ KUMAR SAHU VS	GYANESWAR SATPATHY VS	// // 0
72	WP(C)/0027855/2020	STATE OF ODISHA SUJATA RANI SAHOO VS	RAMA CHANDRA JENA VS	// // 0
73	WP(C)/0027856/2020	STATE OF ODISHA MALABIKA GIRI VS	RAMA CHANDRA JENA VS	// // 0
74	WP(C)/0027857/2020	STATE OF ODISHA GADADHAR GIRI VS	RAMA CHANDRA JENA VS	// // 0
75	WP(C)/0027858/2020	STATE OF ODISHA SRIDHARA JENA VS	RAMA CHANDRA JENA VS	// // 0
76	WP(C)/0027859/2020	STATE OF ODISHA SITARAM MURMU VS	RAMA CHANDRA JENA VS	// // 0
77	WP(C)/0027860/2020	STATE OF ODISHA CHHABIRANI SENAPATI VS	RAMA CHANDRA JENA VS	// // 0
78	WP(C)/0027861/2020	STATE OF ODISHA SANJAY KUMAR SENAPATI VS	K.K.SWAIN VS	// // 0
79	WP(C)/0027862/2020	STATE OF ODISHA BIJAYA BHUSAN MAHUNTA VS UNION OF INDIA	SUPRIYA PATRA VS	// // 0 //

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80	WP(C)/0027863/2020	SWARUP KUMAR JENA VS REGIONAL PROVIDENT FUND COMMISSIONER	SUBASH CHANDRA PRADHAN VS	// 0 //
81	WP(C)/0027864/2020	BAIT LOGITECH PRIVATE LIMITED VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
82	WP(C)/0027865/2020	RABINDRA KUMAR MOHARANA VS PRINCIPAL SECRETARY TO GOVERNMENT DEPARTMENT STEEL AND MINES OF GOVERNMENT OF ORISSA	GOKULANANDA PADHI VS	// 0 //
83	WP(C)/0027866/2020	DASHARATHI NAYAK VS PRINCIPAL SECRETARY TO GOVERNMENT DEPTT. STEEL AND MINES OF GOVERNMENT OF ORISSA	GOKULANANDA PADHI VS	// 0 //
84	WP(C)/0027867/2020	AMRITA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
85	WP(C)/0027868/2020	KSHIROD CHANDRA GHOSH VS STATE OF ODISHA	N.SAHANI VS	// 0 //
86	WP(C)/0027869/2020	BHAGIRATHI DAS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
87	WP(C)/0027870/2020	ABHAYA KUMAR SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
88	WP(C)/0027871/2020	ASWINI KUMAR MOHANTY VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
89	WP(C)/0027872/2020	GHANASHYAM DAS VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
90	WP(C)/0027873/2020	TILOTTAMA DASH VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
91	WP(C)/0027874/2020	BHIKARI BEHERA	SAPAN KUMAR PAL	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0027875/2020	KISHORE CHANDRA PATI	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0027876/2020	BIPIN CHANDRA PARIDA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0027877/2020	BIJAY KUMAR SAHOO	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0027878/2020	BABJI CHARAN NATH	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0027879/2020	DILLIP KUMAR KAMILA	ASIT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0027880/2020	NARAYAN CHOUDHURY	ASHOK MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0027881/2020	BHAKTA SETHY	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0027882/2020	SADANANDA MAHAPATRA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0027883/2020	Y.PANI @ CO.PRIVATE LTD.(HOTEL RAAZ)	AMIT PRASAD BOSE	//
		VS	VS	0
		ODISHA STATE FINANCIAL CORPORATION		//
101	WP(C)/0027884/2020	NILAKANTHA MISHRA	G.CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0027885/2020	MAMATANJALI PANDA	MAHES DAS	//
		VS	VS	0

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103	WP(C)/0027886/2020	STATE OF ODISHA BHASKAR MUDULI VS	G.CHAITANYA VS	// // 0
104	WP(C)/0027887/2020	STATE OF ODISHA SAROJ KUMAR MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
105	WP(C)/0027888/2020	STATE OF ODISHA AKSHYA KUMAR PATRA VS	B.R.MOHAPATRA VS	// // 0
106	WP(C)/0027889/2020	STATE OF ODISHA M/S GRRNAGE GRIHA NIRMAN PVT. LTD. VS	ADITYA KUMAR MOHAPATRA VS	// // 0
107	WP(C)/0027890/2020	THE ASST.LABOUR COMMISSIONER CUM COMMISSIONER FOR EMPLOYEES, CTC NISHAMANI PRADHAN VS	B.R.MOHAPATRA VS	// // 0
108	WP(C)/0027891/2020	STATE OF ODISHA DHAMNAGAR SERVICE CO OPERATIVE SOCIETY VS	BALAKRISHNA SAHOO VS	// // 0
109	WP(C)/0027892/2020	STATE OF ODISHA BIDYUT PRAVA PATRA VS	B.R.MOHAPATRA VS	// // 0
110	WP(C)/0027893/2020	STATE OF ODISHA PURNAMASI DEVI VS	B.R.MOHAPATRA VS	// // 0
111	WP(C)/0027894/2020	STATE OF ODISHA RAMESH KUMAR ROUT VS	P.C.MISHRA VS	// // 0
112	WP(C)/0027895/2020	GENERAL MANAGER, FOOD CORPORATION OF INDIA DHIRENDRA KUMAR MAHARANA VS	B.R.MOHAPATRA VS	// // 0
113	WP(C)/0027896/2020	STATE OF ODISHA PRAMOD KUMAR PANDA VS	B.R.MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0027897/2020	RAJALAXMI SAHOO VS STATE OF ODISHA	B.R.MOHAPATRA VS	// 0 //
115	WP(C)/0027898/2020	AJIT KUMAR MOHANTY VS SECRETARY TO GOVT., FOREST AND ENVIRONMENT DEPT.	MANAS PATI VS	// 0 //
116	WP(C)/0027899/2020	DALIMBA PATRA VS STATE OF ODISHA	J.K.BARIK VS	// 0 //
117	WP(C)/0027900/2020	SURENDRANATH SATAPATHY VS STATE OF ODISHA	B.R.MOHAPATRA VS	// 0 //
118	WP(C)/0027901/2020	MANORAMA KABI VS STATE OF ODISHA	J.K.BARIK VS	// 0 //
119	WP(C)/0027902/2020	SANDHYA RANI MISHRA VS STATE OF ODISHA	B.R.MOHAPATRA VS	// 0 //
120	WP(C)/0027903/2020	DAMAYANTI MOHANTA VS STATE OF ODISHA	JITEY KUMAR BARIK VS	// 0 //
121	WP(C)/0027904/2020	SABITA KUMAR TRIPATHY VS STATE OF ODISHA	B.R.MOHAPATRA VS	// 0 //
122	WP(C)/0027905/2020	SAMIT RANJAN DAS VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
123	WP(C)/0027906/2020	DASARATHA BASKEY VS STATE OF ODISHA	J.K.BARIK VS	// 0 //
124	WP(C)/0027907/2020	PREMA CHANDRA BEHERA VS CHIEF SECRETARY TO GOVERNMENT F ODISHA	SHASHI BHUSAN JENA VS	// 0 //
125	WP(C)/0027908/2020	MAYADHAR SAHOO	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0027909/2020	DHRUBANANDA NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0027910/2020	SAHADEV BEHERA	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0027911/2020	KALPATARU NATH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0027912/2020	DILLIP KUMAR ROUT	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0027913/2020	CHITTARANJAN BARIK	DEBARAJ MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
131	WP(C)/0027914/2020	ANUPAMA SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0027915/2020	SUJAYA KUMAR MAJHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0027916/2020	MANAGING COMMITTEE, GUAGARIA PRIMARY SCHOOL	K.SWAIN	//
		VS	VS	0
		SECRETARY S AND ME GOVT.OF ODISHA		//
134	WP(C)/0027917/2020	SANJAYA KUMAR SAHOO	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0027918/2020	LAMBODAR DAKUA	J.K.BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0027919/2020	TAPAS KUMAR BEHERA	JITEN KUMAR BARIK	//
		VS	VS	0

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137	WP(C)/0027920/2020	STATE OF ODISHA RAIBARI MAJHI VS	KUNJA SUNDAR DAS VS	// // ()
138	WP(C)/0027921/2020	THE STATE OF ODISHA PRIYABRATA PATNAIK VS	TAPAN KUMAR BISWAL VS	// // ()
139	WP(C)/0027922/2020	STATE OF ODISHA DHIRA @ DHIRABATI @ DHIRAMATI MEHER	ABHAYA KU.PARIDA VS	// // ()
140	WP(C)/0027923/2020	STATE OF ODISHA AJIT KUMAR MOHANTY VS	SIDHARTH PRASAD DAS VS	// // ()
141	WP(C)/0027924/2020	STATE OF ODISHA HARIHARA PANDA VS	ASHOK KUMAR MOHAPATRA (1) VS	// // ()
142	WP(C)/0027925/2020	STATE OF ODISHA SRIPATI PUJAPANDA VS	ASHOK KUMAR MOHAPATRA (1) VS	// // ()
143	WP(C)/0027926/2020	STATE OF ODISHA SASEE BHOOSAN PATTNAYAK VS	DEBASIS TRIPATHY VS	// // ()
144	WPCRL/0000106/2020	UNION OF INDIA PRAVATA MANJARI MOHANTY VS	L.N.RAYATSINGH VS	// // ()/
145	ABLAPL/0012735/2020	STATE OF ODISHA TRINATH NAYAK VS	MANORANJAN ACHARYA VS	// // ()
146	ABLAPL/0012736/2020	STATE OF ODISHA RINA MOHANTY @ GAYATRI MOHANTY VS	DEEPAK KUMAR SAHOO VS	// // ()
147	ABLAPL/0012737/2020	STATE OF ODISHA DEBAKANTA BISWAL VS	RAJENDRA NARAYAN ROUT VS	// // ()/
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :15/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0012738/2020	MANASA MOHAPATRA @ PRASANTA MOHANTY VS STATE OF ODISHA	SURYANARAYAN MISHRA VS	BASELI SAHI PS /266 /2020 () //
149	ABLAPL/0012739/2020	A.UPENDRA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /427 /2020 () //
150	ABLAPL/0012740/2020	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /271 /2020 () //
151	ABLAPL/0012741/2020	ANIL KHAN @ SUBHAN KHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARAMBA /159 /2020 () //
152	ABLAPL/0012742/2020	KEDAR NATH BEHERA VS STATE OF ODISHA	B.B.ROUTRAY VS	MAHILA P.S.(BBSR) /55 /2020 () //
153	ABLAPL/0012743/2020	DAKTAR @ ASWINI KUMAR NAYAK VS STATE OF ODISHA	DEBENDRA NARAYAN PATTNAIK VS	MARKAT NAGAR /180 /2020 () //
154	ABLAPL/0012744/2020	RANAPRATAP MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BINJHARPUR /313 /2020 () //
155	ABLAPL/0012745/2020	MR. SAAD KIDWAI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JAJPUR ROAD /401 /2020 () //
156	ABLAPL/0012746/2020	RENUKA MALLIK VS STATE OF ODISHA	SOMANATH SATAPATHY VS	BIRIDI PS /153 /2020 () //
157	ABLAPL/0012747/2020	MITU NAYAK VS STATE OF ODISHA	A.C.RATH VS	CUTTACK SADAR /344 /2020 () //
158	ABLAPL/0012748/2020	AMIYA KUMAR JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /8 /2020 () //
159	ABLAPL/0012749/2020	SOMANATH BARIK	CHITTA RANJAN DASH	BADAGODA P.S. /254 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0012750/2020	TAPAS RANJAN LENKA	SANGRAM KESHARI ROUT	TIRTOL /322 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0012751/2020	DEEPAK KUMAR DAS	PRADYUMNA KUMAR DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0012752/2020	TAPAS RANJAN LENKA	SANGRAM KESHARI ROUT	TIRTOL /303 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0012753/2020	ANJALI NAIK	SAROJ KU. DASH	KANTABANIA PS /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0012754/2020	NIRMALA @ NIRUPAMA PARIDA	ASHOK KU. SAHOO	PATKURA /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0012755/2020	TUNA @ SIBA PRASAD GOUDU	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0012756/2020	JAYANTA KUMAR SAHOO	TARA PRASAD MOHAPATRA	PURI SADAR /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0012757/2020	SHISHIR KUMAR PATI	MOHENDRA KUMAR MOHAPATRO	MAHILA P.S.(BBSR) /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0012758/2020	SHOVAN KUMAR RATH	MOHENDRA KUMAR MOHAPATRO	MAHILA P.S.(BBSR) /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0012759/2020	RABI MOHARANA @ RABINDRA MOHARANATARA PRASAD MOHAPATRA		BASELI SAHI PS /255 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0012760/2020	GUNA @ SANTOSH KUMAR PANI @ GUNA PATARA PRASAD MOHAPATRA		TALABANIA /154 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0012761/2020	STATE OF ODISHA SANGRAM KESHARI SWAIN SWAIN VS	SURYAKANTA DWIBEDI VS	// ASKA /446 /2020 ()
172	ABLAPL/0012762/2020	STATE OF ODISHA SK.TESIN ALLI @ TASA @ SHAIK TAHESIN ALI VS	DEBASANTA KUMAR NAYAK VS	// JATNI P.S. /384 /2020 ()
173	ABLAPL/0012763/2020	STATE OF ODISHA PUNIA DALAI @ SUSHANTA DALAI VS	RAJIB LOCHAN PATTANAIAK VS	// JALESWAR /330 /2020 ()
174	ABLAPL/0012764/2020	STATE OF ODISHA SARAT KUMAR NAYAK VS	DEBASIS TRIPATHY VS	// GOP /100 /2020 ()
175	ABLAPL/0012765/2020	STATE OF ODISHA BABU SAMADDARA @ ANIL SAMADDARA VS	RAJIB LOCHAN PATTNAIK VS	// KALIMELA /75 /2016 ()
176	ABLAPL/0012766/2020	STATE OF ODISHA BIJAYA PALLAI VS	SATYABRATA MOHANTY VS	// PURI SADAR /93 /2020 ()
177	ABLAPL/0012767/2020	STATE OF ODISHA SOMANATH BARIK VS	CHITTA RANJAN DASH VS	// LAXMISAGAR P.S. /224 /2020 ()
178	ABLAPL/0012768/2020	STATE OF ODISHA DR. DAYANIDHI SINGH VS	SMRUTIDHAR PATI VS	// CHAULIAGANJA /346 /2020 ()
179	ABLAPL/0012769/2020	STATE OF ODISHA SANTOSH KUMAR MUDULI VS	RASHMI RANJAN MISHRA VS	// GOBINDAPUR /117 /2019 ()
180	ABLAPL/0012770/2020	STATE OF ODISHA SANJAY KUMAR THAKUR @ MUNNA THAKUR VS	D.R.NANDA VS	// JHARSUGUDA /718 /2020 ()
181	ABLAPL/0012771/2020	STATE OF ODISHA IMRAN KHAN VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0012772/2020	BIKASH PARAMGURU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	ANGUL TOWN /1138 /2020 () //
183	ABLAPL/0012773/2020	RABI ROUT VS STATE OF ODISHA	SIDHARTHA DAS VS	BARANGA /97 /2020 () //
184	ABLAPL/0012774/2020	HARIHARA MAHABHOI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MANCHESWAR P.S. /333 /2020 () //
185	ABLAPL/0012775/2020	SOLOMON MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAMAKHANDI /8 /2020 () //
186	ABLAPL/0012776/2020	BABULA DEHURY VS STATE OF ODISHA	SUMANTA KU. NAYAK VS	COLLIERY /298 /2020 () //
187	ABLAPL/0012777/2020	SOMANATH BARIK VS STATE OF ODISHA	CHITTA RANJAN DASH VS	AIRPORT /169 /2020 () //
188	ABLAPL/0012778/2020	SATYAJIT GIRI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /209 /2020 () //
189	WPC(OAC)/0004220/2015	BIRANCHI NARAYAN DAS VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// () //
190	CONTC(CPC)/0000460/2016	AJIT KUMAR PANDA VS STATE OF ODISHA	M/S.J.K. LENKA VS	// () //

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MISC CASES FILED on :15/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2020 ARBP/58/2018	PREMANANDA DASH-MP	M/S.S.S.RAO
2	88/2020 RFA/39/2010	PURUSOTTAM SAHU-MP	M/S.S.P.MISHRA
3	92/2020 SA/39/1988	BASANTA KUMAR MOHANT-MP	MISS S.PANDA
4	165/2020 TRP(C)/168/2020	SANDHYARANI GIRI@BHARATI-MP	AMIT PRASAD BOSE
5	166/2020 TRP(C)/169/2020	ARUNDHATI MOHATNY-MP	DEBASIS TRIPATHY
6	178/2020 WPC(OAC)/913/2017	D.MALESWAR PATRA-MP	M/S.SANJIB MOHANTY
7	181/2020 CRLMP/958/2020	DHARITRI MISHRA-MP	BALARAM NAYAK
8	395/2020 RSA/108/2007	ARUNA KU.MOHAPATRA-MP	M/S.MAHESWAR MOHANTY
9	396/2020 RSA/108/2007	ARUNA KU.MOHAPATRA-MP	M/S.MAHESWAR MOHANTY
10	397/2020 RSA/108/2007	ARUNA KU.MOHAPATRA-MP	M/S.MAHESWAR MOHANTY
11	398/2020 RSA/108/2007	ARUNA KU.MOHAPATRA-MP	M/S.MAHESWAR MOHANTY
12	399/2020 RSA/398/2007	PRANAKRUSHNA DASH-MP	M/S.R.K.KAR, B.B.MOHAPATRA, H.S.DEO
13	467/2020 CRLREV/406/2020	BUDU @ RABINDRA @ RUHIA SINGH-MP	SURYAKANTA DWIBEDI
14	468/2020 CRLREV/411/2020	BEDABYAS BEHERA-MP	SURYA KANTA PRADHAN
15	469/2020 CRLREV/412/2020	M/S CAPITAL FOOD PRODUCTS-MP	SOUMYA MISHRA
16	488/2020 RVWPET/312/2019	UNION OF INDIA-MP	M/S.ANINDYA KU.MISHRA
17	489/2020 RVWPET/310/2019	UNION OF INDIA-MP	ANINDYA KU.MISHRA
18	490/2020 RVWPET/310/2019	UNION OF INDIA-MP	ANINDYA KU.MISHRA
19	548/2020 CMP/567/2020	MANOJ PRUSTY-MP	BIBEKANANDA BHUYAN
20	655/2020 FAO/667/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD@M/S	SANTAKUMAR MAHALI
21	993/2020 CRLMC/1480/2020	MAHESH AGARWAL@MAHESH KUMAR AGARWAL-MP	SIDHARTHA RAY
22	994/2020 CRLMC/1482/2020	PRAVATI DALEI-MP	UMESH CHANDRA MOHANTY
23	995/2020 BLAPL/7420/2020	RANJAN CHAMPATI-MP	SANGRAM RATH
24	995/2020 CRLMC/1483/2020	AMIT@BIHARI PRASAD MOHANTY-MP	SUSANTA KUMAR ROUT
25	996/2020 BLAPL/5517/2020	SRIDHAR NAYAK-MP	SOUMYA RANJAN DAS
26	996/2020	MOHINI PRADHAN-MP	DHIRENDA KUMAR MOHAPATRA

27	CRLMC/1484/2020 997/2020	MILU @ JAYANTA BEHERA-MP	M/S P.K. RATH
28	BLAPL/9694/2019 997/2020	MOHINI PRADHAN-MP	DHIRENDA KUMAR MOHAPATRA
29	CRLMC/1484/2020 998/2020	SIBA SWAIN-MP	MANAS CHAND
30	BLAPL/6091/2020 998/2020	AJIT KUMAR SETHI-MP	ANJAN KUMAR BISWAL
31	CRLMC/1485/2020 999/2020	SAILENDRA KUMAR SINGH-MP	AMIT PRASAD BOSE
32	BLAPL/1688/2020 999/2020	PRABHAT KU.PRADHAN-MP	M/S.Y.S.P.BABU
33	CRLMC/1010/2017 1000/2020	CHANDRA SEKHAR KHORA-MP	AMIT PRASAD BOSE
34	BLAPL/6303/2020 1001/2020	KELU SAHU @ KELU CHARAN SAHU-MP	H.N.MOHAPATRA
35	BLAPL/7099/2020 1334/2020	SURESH CHANDRA SAHU-MP	ASHUTOSH MOHANTA
36	WA/610/2020 1335/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
37	WA/611/2020 1336/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
38	WA/611/2020 1337/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
39	WA/611/2020 1338/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
40	WA/611/2020 12244/2020	BISWAJIT BARIK-MP	RAMA KRISHNA BISOI
41	WP(C)/27846/2020 12245/2020	MURALI RANA-MP	JUGALA KISHORE PANDA
42	WP(C)/27851/2020 12246/2020	SUBRATA KUMAR MOHAPATRA-MP	PRASANTA KUMAR SATAPATHY
43	WP(C)/27852/2020 12247/2020	SAROJ KUMAR SAHU-MP	GYANESWAR SATPATHY
44	WP(C)/27854/2020 12248/2020	SANJAY KUMAR SENAPATI-MP	K.K.SWAIN
45	WP(C)/27861/2020 12249/2020	BIJAYA BHUSAN MAHUNTA-MP	SUPRIYA PATRA
46	WP(C)/27862/2020 12250/2020	BAIT LOGITECH PRIVATE LIMITED-MP	GOKULANANDA PADHI
47	WP(C)/27864/2020 12251/2020	RABINDRA KUMAR MOHARANA-MP	GOKULANANDA PADHI
48	WP(C)/27865/2020 12252/2020	DASHARATHI NAYAK-MP	GOKULANANDA PADHI
49	WP(C)/27866/2020 12253/2020	AMRITA SAHU-MP	SUSANTA KUMAR TRIPATHY
50	WP(C)/27867/2020 12254/2020	KSHIROD CHANDRA GHOSH-MP	N.SAHANI
51	WP(C)/27868/2020 12255/2020	NARAYAN CHOUDHURY-MP	ASHOK MOHANTY
52	WP(C)/27880/2020 12256/2020	Y.PANI @ CO.PRIVATE LTD.(HOTEL RAAZ)-MP	AMIT PRASAD BOSE
53	WP(C)/27883/2020 12257/2020	M/S GRRNAGE GRIHA NIRMAN PVT. LTD.-MP	ADITYA KUMAR MOHAPATRA
54	WP(C)/27889/2020 12258/2020	DHAMNAGAR SERVICE CO OPERATIVE SOCIETY LTD.,-MP	PAIDHAR SAHOO
55	WP(C)/27891/2020 12259/2020	RAMESH KUMAR ROUT-MP	P.C.MISHRA
56	WP(C)/27894/2020 12260/2020	SAHADEV BEHERA-MP	BIBHUTI KESHARI BISWAL
57	WP(C)/27910/2020 12261/2020	MANAGING COMMITEE, GUAGARIA PRIMARY SCHOOL-MP	MAL BEHARI PANDA
	WP(C)/27916/2020		

58	12263/2020 WP(C)/27920/2020	RAIBARI MAJHI-MP	KUNJA SUNDAR DAS
59	12264/2020 WP(C)/10230/2020	MADHULISA MOHAPATRA-MP	SASWATI MOHAPATRA,M/S MIHIR SAHOO,A. SAHU,S
60	12265/2020 WP(C)/27921/2020	PRIYABRATA PATTNAIK-MP	TAPAN KUMAR BISWAL
61	12266/2020 WP(C)/27922/2020	DHIRA @ DHIRABATI @ DHIRAMATI MEHER-MP	ABHAYA KU.PARIDA
62	12267/2020 WP(C)/27923/2020	AJIT KUMAR MOHANTY-MP	SIDHARTH PRASAD DAS
63	12268/2020 WP(C)/23512/2020	RAJENDRA PRASAD TRIPATHY-MP	SAMEER KUMAR DAS
64	12269/2020 WP(C)/29271/2019	SARPANCH GUDU GRAM PANCHAYAT-MP	M/S.CHITTARANJAN PATTNAIK
65	12270/2020 WP(C)/26406/2020	M /S PHASE AND CONTROL-MP	ALOK KUMAR MOHAPATRA
66	12271/2020 WP(C)/17699/2019	SIBA CHARAN SAHOO-MP	M/S.BIBEKANANDA BHUYAN
67	12273/2020 WP(C)/18798/2018	JAGANNATH PRASAD NAYAK-MP	M/S SAMBHRAM DAS
68	12274/2020 WP(C)/24799/2020	ATANU KUMAR ROUT-MP	BISHNU PRASAD PRADHAN, SHANKAR MOHANTY
69	12275/2020 WP(C)/27499/2020	BINAYA KUMAR PRADHAN-MP	BHAKTAHARI MOHANTY
70	12276/2020 WP(C)/27924/2020	HARIHARA PANDA-MP	ASHOK KUMAR MOHAPATRA (1)
71	12277/2020 WP(C)/27598/2020	BANSIDHAR BISWAL-MP	SILADITYA RAY
72	12278/2020 WP(C)/27925/2020	SRIPATI PUJAPANDA-MP	ASHOK KUMAR MOHAPATRA (1)
73	170/2020 CONTC/2569/2020	PRAVASH KU. MOHANTY-MP	S.S.RAO
74	549/2020 CMP/1599/2018	ASHOK KUMAR PADHEE-MP	M/S.SAMIR KU.MISHRA
75	550/2020 CMP/192/2018	NALINI PRAVA PATTNAIK-MP	
76	937/2020 ABLAPL/10237/2019	SK. AZAD-MP	
77	938/2020 ABLAPL/9740/2020	PRAMOD ROUT-MP	
78	939/2020 ABLAPL/10408/2020	VOONA SIBA KESABA RAO-MP	
79	940/2020 ABLAPL/7802/2018	TAPAN JENA-MP	
80	1002/2020 BLAPL/4860/2020	CHIKU @ GOODNESS NAIK-MP	
81	12262/2020 WP(C)/2709/2020	MAHIMA PRASAD SAHOO-MP	
82	12272/2020 WP(C)/26718/2020	PRIYABRATA PATTNAYAK-MP	